

relating to banking and make recommendation for better flow of credit to the region. The reports of the teams have not yet been finalised.

Governor, Reserve Bank of India, after discussions with Chief Executives of Public Sector Banks individually, has advised them to draw up "Action Plans" for bringing about around improvement in the quality of services and operations and upgrade their financial viability and profitability. Banks have been asked to ensure that there is proper machinery to monitor implementation of the Action Plans. Reserve Bank of India, itself, has set up a special cell for this purpose.

Monitoring to Implement Schemes for Promotion Tourism

288. DR. G.S. RAJHANS:

SHRI V.SREENIVASA PRASAD:

Will the Minister of TOURISM be pleased to state:

(a) whether Union Government have set up a top level monitoring cell to implement the various schemes for promotion of tourism in the country recently;

(b) if so, the aims and objectives of the monitoring cell;

(c) how the monitoring cell will assess the extent of facilities available at various tourist spots; and

(d) to what extent the number of tourists is likely to increase as a result of the scheme?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) to (d). The Ministry of Tourism constantly monitors the progress of the schemes by holding frequent meetings at various levels at the Central Government/ Department of Tourism/State Governments and the Executing Agencies, with a view to ensuring their timely completion. Such monitoring by an on going process which helps Central Government to assess requirements of fresh infrastructure at places of tourist importance. It is expected that better availability of infrastructure would help to promote India as a better destination which will be reflected in increase in tourist arrivals.

[Translation]

Involvement of Bank officials in Dacoities

289. SHRI KAMLA PRASAD RAWAT: Will the Minister of FINANCE be pleased to state :

(a) whether such cases of bank dacoities have come to the notice of Government during the current year in which officers of that bank were also involved ;

(b) if so, the details thereof ; and

(c) the action taken by Government on these cases so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). No involvement of bank officials in dacoities during the current year has been reported by any public sector bank, except Central Bank of India which has reported that one officiating Chief Cashier and one Assistant Cashier were detained and kept in judicial custody by Police on 13 th March, 1986 in connection with a dacoity in their Budh Marg Branch at Patna.

Regularisation of Unauthorised Powerlooms

290. SHRI MOOL CHAND DAGA : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that thousands of unauthorised powerlooms are being run in the country ;

(b) if so, their number State-wise and the reasons for which these are not regularised;

(c) whether Government have now taken a decision to regularise all these powerlooms;

(d) if so, the criteria to be taken therefor ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes Sir,